

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1859
TO BE ANSWERED ON 04.12.2019**

FOUR DAY WORK A WEEK EXPERIMENTED IN JAPAN

1859. SHRI NEERAJ SHEKHAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government is aware that four day work a week has been experimented in Japan recently and a surge of 40 per cent in productivity has been recorded;**
- (b) if so, the details thereof;**
- (c) whether Government proposes to introduce four day work in a week in lieu of 5 or 6 day work in a week in Government sector and organised private sector;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Certain media has published a news item that Microsoft Japan tested a four-day work week and productivity jumped by 40 percent.

(c) to (e): The Government has introduced the Occupational Safety, Health and Working Conditions (OSH) Code, 2019 in Lok Sabha on 23rd July, 2019 which provides that no worker shall be allowed to work in an establishment for more than six days in a week. The said Code has been referred to the Parliamentary Standing Committee on Labour for examination.
